

CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

C.P. No. 14/2000

23

IN

O.A. No. 2099/99

New Delhi: this the 26 day of April, 2000.

IN THE MATTER OF

Jagpal Sharma & Ors. vs. UOI & Ors.

Advocates: Shri M.K. Bhardwaj for applicants.

Shri V.S.R. Krishna, for respondents.

ORDER

HON. MR. S. R. ADIGE, VC (A)

Heard both sides on C.P. No. 14/2000.

2. In view of the contents of respondents' orders dated 6.1.2000 (CR-II) it cannot be said that there has been any contumacious violation of the Tribunal's interim order dated 18.11.99.

3. C.P. is rejected. Notices are discharged.

4. Meanwhile list this OA before appropriate Bench on 22.5.2000.

Kuldeep Singh
(KULDIP SINGH)
MEMBER (J)

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(S.R. ADIGE)
VICE CHAIRMAN (A).

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